

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD
TENDER NOTIFICATION

ROC. No. 851 /2026-CPS

Sealed quotations are invited for 02GBPS dedicated Leased Line Internet Connection of the High for the State of Telangana for Live Streaming (Optical Fibre cable last mile connectivity solution using ring network), for a period of one year.

SPECIFICATIONS AND REQUIREMENT

Sl.No.	Specification	Requirement / Description
1	Type of Connectivity	Dedicated Internet Leased Line (ILL) Connectivity
2	Bandwidth	02 Gbps Symmetrical Bandwidth (Upload & Download)
3	Bandwidth Ratio	1:1 Contention Ratio
4	Nature of Bandwidth	Uncompressed and Unshared Dedicated Bandwidth
5	Media Type	Optical Fibre Cable (OFC)
6	Last Mile Connectivity	Dedicated OFC Last Mile Connectivity
7	Network Topology	Redundant Ring Network Topology
8	Redundancy	Automatic failover through Ring Architecture without single point of failure
9	Connectivity Availability	24x7x365 Internet Connectivity
10	Primary Link	Underground OFC Connectivity
11	ISP Requirement	Service Provider shall possess valid ISP License issued by DoT, Government of India
12	Backbone Infrastructure	Bidder shall have own National Internet Backbone with multiple upstream gateways
13	Public IP Addresses	Required Public IPs shall be provided
14	Routing Support	BGP Routing Support (if required)

15	Interface Requirement	Minimum 10 Gbps Compatible Interface at Customer Premises
16	Equipment Supply	Router, ONT/Modem, SFP Modules, Media Converter, Patch Cords and all accessories to be supplied by bidder (not, part of ISP)
17	Equipment Condition	All supplied equipment shall be new and unused
18	Uptime Guarantee	Minimum 99.5% Uptime on Qtly Basis
19	Latency	Domestic Latency shall be less than 50 ms
20	Packet Loss	Packet Loss shall not exceed 1%
21	Failover Time	Automatic Failover shall occur within 1 Minute
22	Fault Resolution Time	Link Down complaints shall be resolved within 4 Hours
23	Monitoring Facility	24x7 Network Monitoring and Helpdesk Support
24	Monitoring Portal	Web-based Portal for Usage and Uptime Monitoring
25	Security Requirement	Protection against DDoS and secure routing practices
26	Installation Scope	Supply, Installation, Testing, Commissioning and Maintenance
27	Installation Period	Installation shall be completed within 4-6 Weeks from the date of Work Order
28	Testing Requirement	End-to-End Testing and Acceptance Report to be submitted
29	Documentation	Network Diagram, SLA, Escalation Matrix, IP Details and Test Reports to be furnished
30	Maintenance Support	Comprehensive Maintenance during contract period
31	Additional Charges	No extra charges for maintenance, replacement or fault rectification
32	Compliance	Compliance with DoT/TRAI Guidelines and Government Norms

33	Service Support	Dedicated Account Manager / Escalation Support to be provided
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TERMS AND CONDITIONS

1. The bidder should have Registered Head Office/ Branch Office at Hyderabad and running for last 5 years as on bid calling date. Service Tax registration certificate should be submitted.
2. The bidders shall quote for all the items put together
3. The Registrar (I.T)-CUM-CPC may at his discretion ask the bidder for clarification of their bids including price.
4. The Registrar (I.T)-CUM-CPC reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations to the undersigned **on Extending the tendered Notification or before 25-07-2026 (Saturday)** during the office hours, duly superscribing the sealed cover about the Tender description.

HYDERABAD
DATE: 22 -07-2026


REGISTRAR (IT)-CUM-
CENTRAL PROJECT COORDINATOR

